

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001**

No. NGT(PB)/547/Admn./PF/2016

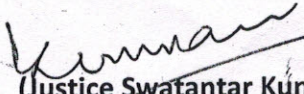
348

May
April 04, 2016

ORDER

In exercise of powers conferred on the Chairperson of the National Green Tribunal vide National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 and MoEF Order no. 17(15)/2012-PL/NGT dated 29.06.2012, Sh. Sanjay Shukla, Registrar, NGT, CZB, Bhopal, is authorized to exercise such Financial Powers vested with the Chairperson, to the extent of Rs. 1,00,000/- (Rs. One Lakh Only) in each case in respect of all the items specified in Schedule V & VI of the Delegation of Financial Power Rules, with effect from 11.04.2016.

He is also declared as Head of Office in terms of Rule 14 of Delegation of Financial Power Rules w.e.f 11.04.2016.

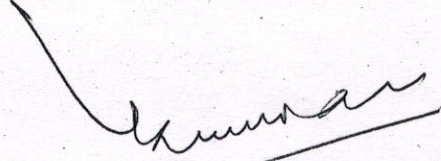

(Justice Swatantar Kumar)
Chairperson

To

Sh. Sanjay Shukla,
Ld. Registrar, NGT,
Central Zone Bench, Bhopal

Copy to:

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. Hon'ble Judicial Member, NGT(Bhopal Bench)
4. The Director (IFD), MoEF, New Delhi.
5. The Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D-110003.
6. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi-110001
7. Director (PL), MoEF & CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110 003
8. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi.
9. Concerned file (Delegation of Financial Powers)
10. Website of NGT.
11. Sanction Order Guard File.


(Justice Swatantar Kumar)
Chairperson